

Motion for Election of six Members of Lok Sabha to the Court of Aligarh Muslim University

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM

MEGHWAL): Hon. Speaker, Sir, with your permission, on behalf of my senior colleague Shri Dharmendra Pradhan, I rise to move the following: -

?That in pursuance of sub-clause (xxiv) of clause 1 and clause 2 of Statute 14 of the Statutes of Aligarh Muslim University Act, 1920, the members of this House do proceed to elect, in such manner as the Speaker may direct, six members from amongst themselves to serve as members of the Court of Aligarh Muslim University, subject to the other provisions of the said Statutes.?

माननीय अध्यक्ष : प्रश्न यह है :

?कि अलीगढ़ मुस्लिम विश्वविद्यालय अधिनियम, 1920 की संविधियों की संविधि 14 के खंड 1 के उप-खंड (चौबीस) और खंड 2 के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त संविधियों के अन्य उपबंधों के अधीन, अलीगढ़ मुस्लिम विश्वविद्यालय की कोर्ट के सदस्यों के रूप में कार्य करने के लिए अपने में से छह सदस्य निर्वाचित करें।?

प्रस्ताव स्वीकृत हुआ।